

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 7**

**Appeal No 952/252/ND/2019**

**Under Section: 252**

**In the matter of:**

Asst. Commissioner of Income Tax M/s Brainbird Tourism Pvt.  
Ltd. **....Appellant**

Vs.  
ROC & Another. **....Respondent**

**Order delivered on 09.12.2019**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,  
HON'BLE MEMBER (T)**

For the Appellant : Ms. Bhawna Singh, Adv. for  
Ms. Lakshmi Gurung, Sr. St. Counsel  
For the ROC :  
For the IT :

**ORDER**

Learned counsel for the appellant seeks time to complete the service and file service affidavit accordingly. List on 18.03.2020.

**Sd/-  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)**

**Sd/-  
(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Mukesh

